

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 154/2010**

Subject : Approval of Generation Tariff of Indira Sagar Power Station (8 X 125 MW) for the period 1.4.2009 to 31.3.2014.

Coram : Shri S.Jayaraman, Member  
Shri V.S. Verma, Member  
Shri M. Deena Dayalan, Member

Petitioner : NHDC Ltd.

Respondents : MPPTCL and Narmada Valley Development Department (NVDA)

**Corrigendum to the Record of Proceedings dated 11.10.2011**

The words '*related to networth*' appearing in paragraph 5 of the record of proceedings dated 11.10.2011 shall be substituted as '*process of canal works*'.

2. Except the above, all other submissions in the proceedings held on 11.10.2011 remain the same.

Sd/-  
(T. Rout)  
Joint Chief (Law)